

SHRI V. NARAYANASAMY: I am going to 'complete now.

THE DEPUTY CHAIRMAN: Unfortunately, anything happening in Tamil Nadu opens a Pandora's box here. What is there to get agitated? I see many people getting up around the House.

SHRI V. NARAYANASAMY: Madam, with your permission, I am raising the issue.

THE DEPUTY CHAIRMAN: There are also other States beyond Tamil Nadu. There are also issues beyond Tamil Nadu... *(Interruptions)* I cannot allow it to go on... *(Interruptions)*

SHRI V. NARAYANASAMY: Whenever I say, Tamil Nadu Chief Minister', he gets up. What can I do?

THE DEPUTY CHAIRMAN: I have to say, Mr. Narayanasamy, you may be from the South but there are many issues relating to North and South. If the Members want to raise ... *(Interruptions)*

SHRI V. NARAYANASAMY: I will take only one minute more. The Veerappan gang is escaping because of the tribal people who are living in that forest area. He gets their protection and he gets the first-hand information about the police operation in Tamil Nadu and Karnataka. One of the very interesting aspects is that one DIG, Mr. Davaram, gave a statement that if the Tamil Nadu Chief Minister...

THE DEPUTY CHAIRMAN: Now, please take your seat ... *(Interruptions)* I am not permitting even one word now... *(Interruptions.)* Because you are repeating and I know what you said. You can see the record. Please don't repeat. We have only 15 minutes left for the lunch hour and I have 14 other special mentions.

SHRI V. NARAYANASAMY: With one sentence, I will conclude. The

DIG, Mr. Davaram, has said, "If the Tamil Nadu Chief Minister allows me for one month, I will chase him and apprehend him." But, he has been called back. What is the reason for this?

THE DEPUTY CHAIRMAN: That is all. Mr. Rajagopal ... *(Interruptions)*

SHRI V. NARAYANASAMY: I request the hon. Home Minister to send the army there...

THE DEPUTY CHAIRMAN: The Hon.; Minister doesn't send the army. It is the Defence Minister who sends the army and the Defence Minister is the Prime Minister himself.

SHRI M. A. BABY (Kerala): While seeing the woods, we miss the forest.

Problems of short distance railway passengers consequent upon introduction of sleeper class

SHRI O. RAJAGOPAL (Madhya Pradesh): Madam, I would like to invite the attention of the House to a serious situation that is developing in Kerala, in Tamil Nadu and in some other places also. Consequent upon certain decisions taken by the Railway Minister in the Railway Budget, a special class has been created called the sleeper class and the rate of the sleeper class is also very much higher. This has resulted in a situation where thousands of short distance railway passengers are being put to a great difficulty. Especially in the State of Kerala, where the lines are almost saturated, you can't have more trains running between places like Cochin and Trivandrum. Also, there are already 21 compartments in the trains and you cannot add any more number of compartments. You cannot bring more trains also. In such a situation, short-distance passengers were availing this facility to travel in long-distance trains. Because of the introduction of this

new sleeper class, these passengers are not allowed to travel in these long-distance trains. This has created a very peculiar situation where all members belonging to different political parties have been compelled to resort to agitations. Now that is going on in Kerala. I will not plead for a position that in all long-distance trains short-distance passengers should be allowed. No, that is not my case. It is not practically possible also. But in a peculiar situation where you cannot have more trains because of saturation, I would suggest that some provision should be made by which if there are seats available, short-distance passengers should be allowed to travel, maybe on payment of some additional fare. This facility should be made available. Otherwise, it will result in great hardship for the travelling public, especially for those who travel between Ernakulam and Trivandrum. This is a grave situation which should be considered and some political decision should be taken to see that this difficulty is set right...

Thank you, Madam.

THE DEPUTY CHAIRMAN: Shri Ram Naresh Yadav.

SHRI M. A. BABY (Kerala): Madam, with your permission ... (*Interruption*).

THE DEPUTY CHAIRMAN: No, because we have many speakers.

SHRI M. A. BABY: Madam, I will be very brief.

THE DEPUTY CHAIRMAN: One word.

SHRI M. A. BABY: Madam, during the freedom struggle, there was a very agonising episode, namely, the wagon tragedy. Now, what is happening in many southern States is very much similar to this tragedy. This is a new wagon tragedy that is being experienced by the people in the South. Without casting any aspersions on any other region, it is a fact that all those who travel in

the South, in the western part of India and north-eastern part of India regularly take tickets. But in the remaining parts, they are regularly irregular in taking tickets. We are made to suffer due to our honesty.

I happened to travel in the local areas of States like Bihar where I saw people entering into even the first-class and reserved compartments and there is nobody to check them. Of course, your area is in Western India and a different situation exists here.

Now Madam, unless some serious review is undertaken by the Railway Ministry, there would be a big problem and the peace-loving people of Kerala and the other Southern States would be forced to take recourse to very open and direct forms of agitations. Therefore, I urge upon you to prevail upon the Railway Ministry to review their decision.

Thank you, Madam.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Madam, I am associating with him... (*Interruption*) ...

THE DEPUTY CHAIRMAN: I am not permitting. Shri Ram Naresh Yadav, you speak... (*Interruption*)... I am sorry, we have got several names whom the Chairman has permitted... (*Interruption*) ... Please help me run this House properly and help others to speak. Shri Ram Naresh Yadav.

श्री कैलाश नारायण नारंग (ध्व प्रवेश) : मैडम, एक मिनट। मैं केवल संबद्ध करना चाहता हूँ।...

उपसभापति : बस, हो गई आपकी एसोसिएशन। मैंने मान लिया है। आपका नाम लिख दिया है।

श्री कैलाश नारायण नारंग : मैडम, श्री राजगोपाल जी ने जो प्रोब्लम रखी है, उससे संबद्ध करते हुये मैं कहना चाहता हूँ कि शार्ट डिस्टेंस के जंक्शन परसेजर्स हैं, उनको सारे स्टेशन परेशानी हो रही है।

उत्तरावधि : ठीक है। बोलिये, राम नरेश जी, बोलिये। ... (व्यवधान) ... देखिये, प्लीज लोग जाना चाह रहे हैं। आज केवल एक ही घंटा है।

Seizure of Modern sophisticated armaments from container depot in Pragati Maidan

श्री राम नरेश यादव (उत्तर प्रदेश) : महोदया, मैं एक बहुत ही गंभीर प्रश्न की ओर, जो पूरे राष्ट्र के लिये आज चिंता का विषय बना हुआ है, सरकार का ध्यान आपके माध्यम से आकर्षित करना चाहता हूँ और वह यह है कि अभी दो दिन पहले दिल्ली में, जो देश की राजधानी है, पिस्तौलों और राइफलों समेत बड़ी संख्या में आधुनिक हथियार कण्टेनर डिपो से बरामद हुये हैं। कस्टम अधिकारियों ने इन्हें बरामद किया है। यह हथियार एक कण्टेनर में स्टेनलेस स्टील के स्कूप के नीचे दबाकर रख गये थे। भारत धातु स्कूप का एक बहुत बड़ा आयातक है और जब आयात किया जाता है तो इस सिलसिले में, यह एक कम्पनी है कारगो कम्पनी, उसने अमेरिका से आयात करने की डिमांड की थी और वहां से यह सामान सर लाये गये। मैं इसलिये और भी कहना चाहता हूँ, महोदया, कि एक तरफ तो अभी पिछले दिनों महाराष्ट्र के बम्बई में और गोवा में जिस तरह से सारी घटनाएँ घटी हैं, ... और बाहर से जिस तरह से आधुनिक हथियार आ रहे हैं और देश में हथियारों के दौरे के बाद जिस तरह से बम विस्फोट हो रहे हैं, लोग मारे जा रहे हैं, आतंक फैल रहा है, जिस तरह से पूरे देश के अन्दर एक अस्थिरता का वातावरण पैदा करने की कोशिश की जा रही है, वह सारे देश के लिये चिंता का विषय बना हुआ है। इस सदन में भी और सदन के बाहर भी बराबर इस पर चर्चा होती रही है। ऐसी स्थिति में इस तरह के आधुनिक हथियारों का बाहर से बड़ी संख्या में छिपाकर के आना, अमेरिका से आना, एक कारगो कम्पनी के द्वारा

मंगाया जाना, इससे लगता है कि कुछ ऐसी विदेशी शक्तियाँ हैं जो हमारे देश में अस्थिरता का वातावरण पैदा करना चाहती हैं। इसलिये ऐसी स्थिति में आपके माध्यम से सरकार से मेरा आग्रह होगा कि सरकार इस मामले में सारे तथ्यों का पता लगाकर सदन को अवगत कराये, बताये और यह भी बताये कि आज तक सरकार न इस घटना के होने के बाद क्या कदम उठाये, है, किससे जांच करई जा रही है—सी०बी०आई० से जांच करई जा रही है या किम एजेंसी से जांच करई जा रही है? इसका पता लगाकर के पूरे सदन को जानकारी मिलनी चाहिये, यह आपके माध्यम से सरकार से मेरा आग्रह है। सरकार सोने का काम न करे, जाम क्योंकि देश की स्वायत्ता पर भी प्रहार करने का सवाल है। एक जबरदस्त संकट पैदा किया जा रहा है। ... (व्यवधान) जिस तरह से यह सारा मामला हो रहा है, यह सारे देश के लिये चिंता का विषय है। यह कांग्रेस पार्टी का था किसी पार्टी का सवाल नहीं है, यह सारे देश का सवाल है। इसलिये ऐसे सवाल पर हमारा आपसे आग्रह है कि सरकार और यहां पर पार्लियामेंटरी अफेयर्स मिनिस्टर साहिबों भी बैठे हैं, उनसे भी मेरा आग्रह है कि इस संबंध में गृह मंत्री जी या जो भी हों, इस सदन के अन्दर एक वक्तव्य दें और पूरे सदन को आवश्यक करें बताकर के कि ये कौन सी ऐसी शक्तियाँ हैं जो ऐसे मामलों में लगी ई है, उनके खिलाफ सरकार क्या राजनतिक स्तर पर कदम उठाने जा रही है? क्योंकि जब तक दूसरे देशों के साथ सरकार ऐसे मामले की गंभीरता से नहीं लेगी, मैं जानता हूँ कि सरकार गंभीरता से ले भी रही है, लेकिन इस मामले पर विशेष रूप से ध्यान देकर सरकार एक विस्तृत वक्तव्य दे इस सदन में और सदन को अवगत कराये कि हमारे देश के अन्दर इस तरह की कौन सी शक्तियाँ हैं जो आंतरिक और बाहरी आतंकवाद के जरिये अस्थिरता पैदा करना चाहती हैं? यह देश के लिये बहुत घातक बात है।